

DIVISION BENCH

O-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/56(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd February, 2021,
10:30 A.M**

Name of the Company	STATE BANK OF INDIA Vs. SIMPLEX PROJECTS LTD		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/AR appeared through video conference:

Mr. Joy Saha, Sr. Advocate }
Ms. Suhani Dwivedi, Advocate } **For the Financial Creditor**
Mr. Deepanjan Dutta Roy, Advocate }

ORDER

Mr. Joy Saha, Ld. Sr. Counsel along with Ms. Suhani Dwivedi, Ld. Counsel and Mr. Deepanjan Dutta Roy, Ld. Counsel for the Financial Creditor present.

Due to paucity of time the matter could not be taken up for hearing today.

List the matter for hearing on **05/04/2021**.

Harish Chander Suri
Member (T)

Rajasekhar V.K.
Member(J)

vc